

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India Applicant/petitioner
v.
M/s. Radhay Sham Tandon Manufacturing Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 23.10.2020

CORAM:


SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

ORDER

Renotified to 01.12.2020.

23.10.2020
Ritu Sharma


(Madhu Narula)
Court Officer